

<b>FORM A</b>	
<b>PUBLIC ANNOUNCEMENT</b>	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>FOR THE ATTENTION OF THE CREDITORS OF ATTHARV SAI FLEXIPACK PRIVATE LIMITED</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of corporate debtor	<b>ATTHARV SAI FLEXIPACK PRIVATE LIMITED</b>
2. Date of incorporation of corporate debtor	20th December, 2013
3. Authority under which corporate debtor is incorporated / registered	ROC - Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25200KA2013PTC072664
5. Address of the registered office and principal office (if any) of corporate debtor	Site No 302,Thandya Industrial Area Opp Balaji Granites, Nanjangud Taluk, Mysore, Mysuru, Kamataka, India, 571301
6. Insolvency commencement date in respect of corporate debtor	The order was passed on 01.06.2026 but the order copy was received on 04.06.2026 (Thursday). Hence, the insolvency commencement date is 04.06.2026 (Thursday).
7. Estimated date of closure of insolvency resolution process	01.12.2026 (Tuesday)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Nilesh Rajendra Kothari IBBI/IPA-002/IP-N01225/2022-2023/14132 AFA Valid Till 30.06.2027
9. Address and e-mail of the interim resolution professional, as registered with the Board	A-703, Iskon Riverside, Near Shelaleikh Society, Shahibaug, Ahmadabad, Gujarat, 380004 Email Id: ip.nkothari@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	410, 4th Floor, Bluerose Industrial Estate Near Metro Mall and Tata Power Petrol Pump Western Express Highway, Borivali East - 400066 Mumbai Email Id: ibc.asfpl@gmail.com
11. Last date for submission of claims	18.06.2026 (Thursday)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Not Applicable

Notice is hereby given that the National Company Law Tribunal, Bangalore Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of **ATTHARV SAI FLEXIPACK PRIVATE LIMITED** on 04-06-2026 (Thursday).

The creditors of **ATTHARV SAI FLEXIPACK PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 18.06.2026 (Thursday) to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Nilesh Rajendra Kothari**  
Interim Resolution Professional  
In the matter of Attharv Sai FlexiPack Private Limited  
IBBI/IPA-002/IP-N01225/2022-2023/14132  
AFA Valid upto: 30.06.2027

**Correspondence Address:** 410, 4th Floor, Bluerose Industrial Estate,  
Near Metro Mall and Tata Power Petrol Pump,  
Western Express Highway, Borivali East - 400066 Mumbai  
Email Id: [ibc.asfpl@gmail.com](mailto:ibc.asfpl@gmail.com)

Date : 06-06-2026  
Place : Mumbai

**Corrigendum of  
Public Announcement in Form A  
Corporate Insolvency Resolution Process of  
M/s Attharv Sai FlexiPack Private Limited**

This Corrigendum is being issued with reference to the Public Announcement in the matter of Attharv Sai FlexiPack Private Limited, undergoing Corporate Insolvency Resolution Process vide order dated 01.06.2026 (received on 04.06.2026) by Hon'ble National Company Law Tribunal, Bengaluru bench, published in:

- i. Times of India (English) dated 06.06.2026
- ii. Vijayvani (Kannada) dated 06.06.2026

The relevant portion of the contents published in the aforementioned notice should be read as follows:-

	<b>Particulars</b>	<b>Modified details</b>
6.	Insolvency commencement date in respect of corporate debtor	Order passed on 01.06.2026 (received on 04.06.2026 - Thursday).
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C-402, Cauvery Serenity, Raghvendra Extension, Tumkur Road, Yeshwanthpur, Bengaluru - 560022

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of **ATTHARV SAI FLEXIPACK PRIVATE LIMITED** on 01.06.2026 (received on 04.06.2026 - Thursday).

Sd/-

**Nilesh Rajendra Kothari**

Interim Resolution Professional

In the matter of Attharv Sai FlexiPack Private Limited

IBBI/PA-002/IP-N01225/2022-2023/14132

AFA Valid upto: 30.06.2027

Email Id: [ibc.asfpl@gmail.com](mailto:ibc.asfpl@gmail.com)